

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

1. OA No.2779/2001
2. OA No.2782/2001
3. OA No.2788/2001

New Delhi this the 13th day of November, 2001.

HON'BLE MR. M.P. SINGH, MEMBER (ADMNV)  
HON'BLE MR. SHANKER RAJU, MEMBER (JUDICIAL)

OA No.2779/2001

1. R.P. Chaturvedi,  
S/o Shri A.N. Chaturvedi,  
R/o R/o 57, Sawroop Park,  
Lajpat Nagar,  
Shahibabad, Ghaziabad (UP).
2. M.P. Kushwaha,  
S/o Shri Shiv Nath Kushwaha,  
R/o 121, Panchsheel Park,  
Shahibabad, Ghaziabad (UP).
3. B.L. Singh,  
S/o Shri Ram Sagar Singh,  
357, Shyam Park,  
Shahibabad, Ghaziabad, UP.
4. K.K. Gautam,  
S/o Shri Sohan Lal,  
R/o C-264, Pandev Nagar,  
Delhi-1100092.
5. Shri R.K. Vij,  
S/o Shri Tikan Lal,  
R/o A-51, Ashok Vihar,  
Phase-III, New Delhi.

-Applicants

(By Advocate Shri S.K. Sawhney)

-Versus-

1. Union of India through  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Divisional Railway Manager,  
Northern Railway, D.R.M. Office,  
Chelmsford Road,  
New Delhi.
3. Divisional Personnel Officer,  
Northern Railway,  
D.R.M. Office, Chelmsford Road,  
New Delhi.

-Respondents

(By Advocate Shri D.S. Jagotra)

OA No.2782/2001

1. Tarkeshwar Tiwary,  
S/o Shri Badri Nath Tiwary
2. N.N. Sinha,  
S/o Shri V.N. Prasad
3. Anand Prakash,  
S/o Shri Phool Singh
4. D.K. Sabharwal,  
S/o Shri K.L. Sabharwal
5. S.K. Dewan,  
S/o Shri H.C. Dewan
6. A.S. Srivastwa,  
S/o Shri G.S. Srivastava
7. Narendra Kumar,  
S/o Shri Balram
8. S.K. Sharma,  
S/o Shri Desh Raj Sharma
9. Joginder Kumar,  
S/o Shri Jawala Prakash

(By Advocate Shri S.K. Sawhney)

-Applicants

-Versus-

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Divisional Railway Manager,  
Northern Railway,  
DRM Office, Chelmsford Road,  
New Delhi.

-Respondents

(By Advocate Shri Rajeev Bansal)

OA-2788/2001

1. Shiv Dutt Sharma,  
S/o Sh. K.L. Sharma
2. S.C. Jhumb,  
S/o Shri Ram Kishan
3. R.K. Khandelwal,  
S/o Shri Khem Chand
4. Maheshwar Prasad,  
S/o Shri Ram Dhanik Sah
5. Ramesh Chand,  
S/o Shri Putti Lal

6. R.N. Srivastava,  
S/o Shri Mahabir Prasad

7. J.K. Sharma,  
S/o Shri B.S. Sharma

(5)  
-Applicants

(By Advocate Shri S.K. Sawhney)

-Versus-

1. Union of India through  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Divisional Railway Manager,  
Northern Railway, D.R.M. Office,  
Chelmsford Road,  
New Delhi.

3. Divisional Personnel Officer,  
Northern Railway,  
D.R.M. Office, Chelmsford Road,  
New Delhi.

-Respondents

(By Advocate Shri Rajeev Bansal proxy for Sh. B.K.  
Aggarwal, Advocate)

COMMON ORDER (ORAL)

By Mr. Shanker Raju, Member (J):

Heard the parties. The claim of the applicants is against the selection taken by the respondents to the posts of Chief Booking Supervisor, Booking Supervisor Head Booking Clerk. As the issue in the present OAs is common, they are being disposed of, at the admission stage itself, by this common order.

2. The applicants have taken resort to the decision of the Apex Court in Ajit Singh-II v. State of Punjab & Ors., 1999 (7) SCC 209 and have sought quashing of the selection process and further directions to the respondents to revise the seniority in accordance with the ratio laid down by the Apex court in Ajit Singh-II's case (supra). The learned counsel of the respondents stated that in pursuance of the interim orders the selection has

been kept in abeyance.

3. After hearing both the parties and on careful consideration of the record we are of the considered view that the ends of justice would be duly met, if the present OAs are disposed with a direction to the respondents to recast the seniority in view of the decision in Ajit Singh's case (supra) and to take up the selection process afresh, in accordance with law, within a period of three months from the date of receipt of a copy of this order. We order accordingly. No costs.

4. Let a copy of this order be placed in the case file of each OA.

S. Raju

(Shanker Raju)  
Member (J)

'San.'

M.P. Singh  
Member (A)